

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO:- 364
ANSWERED ON-22/07/2026

CTET for secondary and university teachers

364 Dr. Laxmikant Bajpayee:

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether there is urgent need of Central Teacher Eligibility Test (CTET) for secondary and university teachers as relying solely on degrees for such teachers implies that teaching quality and specialized pedagogy matter less as students grow older despite the fact that teaching adolescents requires a deep understanding of complex adolescent psychology, career counseling, emotional mentoring and advanced classroom management; and
- (b) whether Government propose to introduce CTET or similar exam for secondary and university teachers as simply holding a higher degree proves subject knowledge but does not evaluate that a teacher possesses the actual aptitude to teach or handle the behavioral challenges of older teenagers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) & (b): The National Council for Teacher Education (NCTE) notified the minimum qualifications for appointment of teachers for Classes I to VIII vide Notification dated 23.08.2010. One of the essential qualifications prescribed therein is that a person seeking appointment as a teacher for Classes I to VIII shall qualify the Teacher Eligibility Test (TET) to be conducted by the appropriate Government in accordance with the NCTE Guidelines, 2011. The rationale for prescribing TET is to establish national standards and benchmarks of teacher quality in the recruitment process, encourage improvement in teacher education institutions and emphasise teacher quality. The TET assesses, inter alia, child development and pedagogy, language proficiency, subject knowledge and pedagogical understanding relevant to the stage of school education.

The requirement of TET is applicable to teachers for Classes I to VIII. Teacher eligibility and qualifications for teachers beyond this stage are governed by the respective statutory provisions and regulations applicable to secondary and higher education.

For higher education institutions, the University Grants Commission (UGC) Regulations on Minimum Qualifications for Appointment of Teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2018, notified on 18.07.2018, prescribe uniform standards for recruitment, promotion and service conditions of teachers and academic staff in universities and colleges. The Regulations prescribe the minimum eligibility criteria, qualifications and transparent selection procedures

for appointment to various academic positions, including Assistant Professor, Associate Professor, Professor and Senior Professor. For entry-level teaching positions, the Regulations prescribe the requirement of relevant postgraduate qualifications and the National Eligibility Test (NET) or equivalent qualifications, wherever applicable. For higher academic positions, the Regulations prescribe additional academic and research credentials, including research publications, research supervision and other scholarly contributions.

The UGC-National Eligibility Test (UGC-NET) is conducted to determine the eligibility of candidates for appointment as Assistant Professor in Higher Education Institutions and is generally conducted twice every year in 87 subjects. Similarly, the Joint CSIR-UGC NET is conducted twice every year in five subjects.
